

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

(Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY S.L.P (C) No. 21136-21148/2019 TO BE LISTED)

WITH

SLP(C) No. 21136-21148/2019 (X)

Date : 03-02-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. V. K. Verma, AOR
Mr. Prakash Kumar Singh, AOR

For Respondent(s) Ms. Rachana Srivastava, AOR

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, fAdv.
Ms. Nabeela Jamil, Adv.

UPON hearing the counsel the Court made the following
O R D E R

S.L.P (C) No. 21136-21148/2019

De-tag.

List in the next week.

(ASHWANI THAKUR)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER